

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 225/252/ND/2017:

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: Sherpur Heights Forest Resort Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Lakshmi Gurung, Ld. Counsel, Income Tax Department with Ms.

Easha Kadian

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

ROC prays for some time to file the report. Let the same be filed before
the next date.

To come up on 10th January, 2018.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)